

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00005/2021 in & OA/310/00468/2020

Dated Wednesday the 6th day of January Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

V.Venkatesh Kumar, S/o. A. S. Vinayagam,
No. 80, 6th Street,
Keshavarthini Nagar,
Bharaniputhur,
Koluthuvancheri, Chennai 600122.Applicant/Applicant

By Advocate M/s. R. Malaichamy

Vs

1. Employees' State Insurance Corporation (ESIC),
Regional Office,
No. 143, Sterling Road, Chennai 600034,
Rep by the Additional Commissioner & Regional Director.

2. Employees' State Insurance Corporation (ESIC),
Regional Office,
No. 143, Sterling Road, Chennai 600034,
Rep by the Deputy Director (Admn).

3. The Departmental Promotion Committee,
O/o. The Medical Superintendent,
ESIC Hospital,
K K Nagar, Chennai 600078.

4. Shri. S. Arun,
OT Technician, ESIC Hospital,
K K Nagar, Chennai 600078.

5. Shri. V. Kumar,
OT Assistant, ESIC Hospital,

K K Nagar, Chennai 600078.

6. Shri. M. Gabriel Deepak Bothan,
OT Assistant, ESIC Hospital,
K K Nagar, Chennai 600078.

....Respondents/Respondents

By Advocate M/s. G. Elanchezhiyan (R6)

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard on MA filed seeking permission for withdrawal of OA.

2. Counsel for the applicant submits that the applicant wishes to withdraw this OA. For the reasons stated and in the interest of justice, MA 5/2021 is allowed.
3. Accordingly, OA is dismissed as withdrawn.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

06.01.2021

SKSI